

leave to introduce a Bill further to amend the Constitution of India.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India".

The motion was adopted.

SHRI BHOGENDRA JHA : I introduce the Bill.

16.03½ hrs.

Constitution (Amendment) Bill*

(Amendment of Article 327, etc.)

[English]

SHRI BHOGENDRA JHA (Madhubani) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India".

The motion was adopted.

SHRI BHOGENDRA JHA : I introduce the Bill.

16.03½ hrs.

Employment Guarantee Bill*

[English]

SHRI BHOGENDRA JHA (Madhubani) : I beg to move for leave to introduce a Bill to provide for employment or for means and resources for self employment to all adult citizens of the country.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for employment or for means and resources for self employment to all adult citizens of the country".

The motion was adopted.

SHRI BHOGENDRA JHA : I introduce the Bill.

16.04 hrs.

RESOLUTION RE-STEPS FOR MAINTAINING STATUS QUO OF RELIGIOUS SHRINES AND PLACES OF WORSHIP

[English]

MR. SPEAKER : Now we will take up further discussion on the Resolution moved by Shri Zainal Abedin on the 12th July, 1991.

[Translation]

SHRI MADAN LAL KHURANA (South Delhi) : Mr. Speaker, Sir, last time I gave a notice of amendment. You had asked me discuss the matter with you in your chamber. You called me and said that-that included other steps also. After that I gave another notice of amendment .. (*Interruptions*)

[English]

MR. SPEAKER : I am not allowing the amendments which have been rejected to be raised on the floor of the House. Because if it continues, then every amendment, every decision taken will be discussed on the floor of the House. Last time also we should not have allowed the discussion on this in the House. I am not allowing it.